GOVERNMENT OF INDIA DEPARTMENT OF SPACE

RAJYA SABHA

UNSTARRED QUESTION NO. 3164

TO BE ANSWERED ON THURSDAY, MARCH 27, 2025

STATUS OF THE NEW SPACE POLICY

3164. SHRI SUJEET KUMAR:

Will the PRIME MINISTER be pleased to state:

- (a) the current status of implementation of the New Space policy and its impact on private sector participation in country's space programme;
- (b) the number of private firms that have collaborated with ISRO since 2023 and the nature of their partnerships;
- (c) whether Government has introduced any incentives to promote private investment in satellite manufacturing and launch services, and if so, the details thereof;
- (d) the success rate of recent satellite launches, including commercial payloads, during the last three years; and
- (e) the steps taken by Government to position India as a global hub for cost-effective space exploration and commercial space services?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

- (a) The Indian Space policy was announced in the Month of April 2023 and subsequently IN-SPACe has brought out the Norms, Guidance and Procedure for Implementation of Indian Space Policy-2023 in respect of Authorization of Space Activities. Till date IN-SPACe has issued 77 authorizations. Out of which 53 authorizations are for NGE activities and the remaining 24 authorizations are for ISRO space activities, which reflect the wider participation of private sector in space activities.
- (b) 54 private firms are being enabled jointly by IN-SPACe and ISRO with access to ISRO's technical facilities and support, since 2023. Similarly, 56 private firms have also been enabled with the transfer of ISRO's technologies.

- (c) Yes Sir, Government has initiated various schemes to attract the investment in space sector viz.:
 - 1. IN-SPACe aims to foster the commercialization in space system by promoting Indian Non-Government Entities (NGEs) to develop space products which in turn shall lead to scaling up the productionisation to meet the Global and Domestic Space Sector demands. As part of this endeavor, the Technology Adoption Fund (TAF), a funding scheme designed to promote innovation and drive the commercialization of cutting-edge technologies in the space sector has been instituted.
 - Under IN-SPACe differential pricing policy discounted price support is provided to space start-ups for availing/utilizing various facilities of DOS/ISRO, Technology Transfer and launch services.
 - 3. To encourage the space sector, Government has proposed to set up ₹1,000 Crores Venture Capital Fund in the ensuing Financial Year.
 - 4. In order to ease access to foreign capital by Indian NGEs, Central Government has brought out revised FDI policy for Space Sector.
- (d) The success rate of recent satellite launches, including commercial payloads, during the last three years from January 2022 till February 2025 is 94.44%. Out of 18 launch vehicle missions conducted during the last three years, 17 have been successful.
- (e) It has always been the endeavor of the department to ensure that the missions are cost effective. This is a continuous process and is achieved primarily by integration of functionalities and utilization of state of the art technologies. Further, the Department is also actively involved in technology transfer. The GOI has also announced reforms in the space sector in June, 2020, towards enabling the private players to provide end-to -end services and Indian National Space Promotion and Authorisation Centre (IN-SPACe), will enable and regulate space activities for private sector. Post space reforms, IN-SPACe has taken various initiatives to enable NGEs to take up the space activities in cost effective manners, few of them are:
 - 1. Transfer of technology from ISRO
 - 2. Setting up the common technical facilities in the space manufacturing cluster identified and developed by the State Governments
 - 3. Demand generation through various networking events, working group meets, etc.